

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.65
C.A.No.33/2024
C.P.No.28/BB/2024

IN THE MATTER OF:

Mr. Venkatesh Lakshminarayan Bharath Raj ... Petitioner
Vs.
M/s. Nirman Shelters (Bangalore) Pvt. Ltd. ... Respondent

Order under Section 213 of Companies Act, 2013

Order delivered on: 30.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Naman G. Josh, PCS
For the Respondent Nos. 1 to 4 : Shri Vinod K
For the Respondent No.5 : Shri Saji P. John

ORDER

C.P.No.28/BB/2024:

1. In compliance to order dated 22.03.2024, Ld. Counsel for the Respondent Nos.1 to 4 has filed objections vide Dy.No.2212 dated 10.04.2024. The same is taken on record.
2. List the **C.P.** along with **C.A** on **25.07.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Bhavya

-Sd-
K. BISWAL
MEMBER (JUDICIAL)